

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 101/10/2019C.P./260/108/2019

O.A./260/55/2019

M.A./260/806/2019P DASH

-V/S-

K.K. MISHRA ITEM NO:6 FOR APPLICANTS(S) Adv. : Mr. D. P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. A. Pradhan

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the applicant and respondents.</p> <p>Learned Counsel for the respondents submitted the objection to the CP as received from the respondents, enclosing copy of the order dated 30.09.2019, by which the inquiry scheduled as per order dated 23.09.2019 has been kept in abeyance until further orders. Copy of the objection filed by the respondents has also been served to learned counsel for the applicant. It is further submitted by learned counsel for the respondents that the order dated 23.09.2019 was issued by the concerned official by mistake. In view of above submissions, no further action is required in the C.P. which is accordingly dropped. MA is also disposed of accordingly.</p>
	<p>The Respondents may ensure communication of the Tribunal's order with respondents' counsels in future.</p>

Copy of this order order be given to Ld.  
Counsels for both the sides.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

pms